

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.22528 of 2015

Registrar General, Orissa High Court, Petitioner
Cuttack

Mr. Debasis Nayak, Amicus Curiae
-versus-

State of Odisha and others Opposite Parties

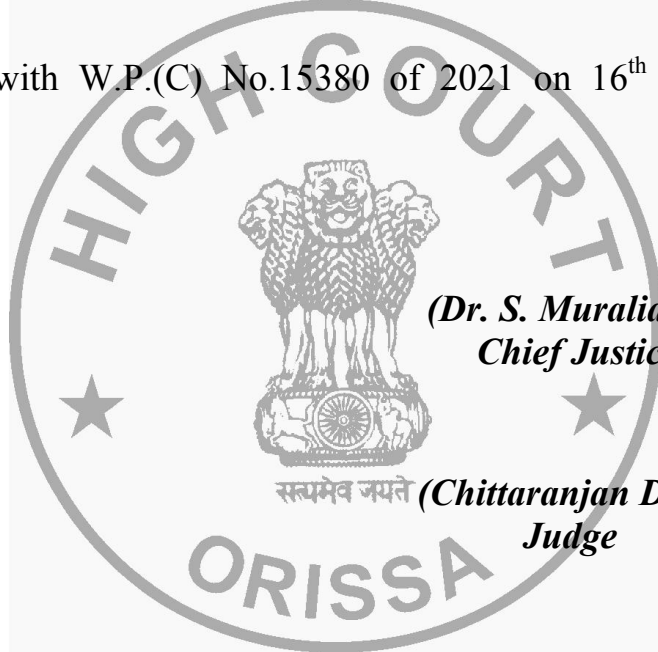
Mr. Ishwar Mohanty, Additional Standing Counsel

CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH

ORDER
25.08.2022

Order No.

16. List along with W.P.(C) No.15380 of 2021 on 16th November, 2022.



S.K. Guin